

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 1373 of 1998

New Delhi, dated this the 30th July, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Vijay Rao,  
R/o 74/B, Aram Bagh,  
New Delhi. .... APPLICANT

(By Advocate: Shri George Parackeh)

Versus

1. The Director of Estates,  
Nirman Bhawan,  
New Delhi.

2. Shri A. Bains,  
Estate Officer,  
Nirman Bhawan, New Delhi.

3. Smt. Sushma Rao,  
74/B, Aram Bagh  
New Delhi.

4. The Registrar,  
Supreme Court of India,  
New Delhi. .... RESPONDENTS

ORDDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

As applicant is a Supreme Court employee, his counsel Shri Paracken prays for permission to withdraw the O.A. as his case does not come within the Tribunal's jurisdiction.

2. More care should have been taken in the first instance before filing the O.A. before the Tribunal.

(2)

(3)

3. Permission granted and O.A. is dismissed  
as withdrawn.

*Antonini*  
(S. R. Adige)  
Vice Chairman (A)

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